


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

|                                  |                                  |
|----------------------------------|----------------------------------|
| TRANSFER PETITION NO.            |                                  |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No./Ind -3128/9/HDB//2017 |
| NAME OF THE COMPANY              | Ayeka International              |
| NAME OF THE PETITIONER(S)        | Kopalle Pharma Chemicals Pvt Ltd |
| NAME OF THE RESPONDENT(S)        | Ayeka International              |
| UNDER SECTION                    | 9 of IBC                         |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation  | E-mail & Telephone No.         | Signature   |
|------------------------|--|--------------------------------|---|
| Dishit Bhattacharjee   | Advocate<br>Counsel for<br>operational<br>creditor | dishit.bhattacharjee@gmail.com |  |
|                        |  |                                |   |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

Enclosed Order Sheet

Heard Shri Dishit Bahattacharjee learned counsel for the petitioner.

Post the case on 03.10.2017 for admission.

  
Member (Technical)

  
Member (Judicial)